

# HIGH COURT OF UTTARAKHAND

## NAINITAL

### NOTIFICATION

No. 213 /UHC/VII-a-1/Stationery

Dated: September 06, 2017

The High Court will remain open on 28/10/2017 (Saturday) and in lieu thereof the Court will remain closed on 26/12/2017 (Tuesday).

By order of Hon'ble the Court


Sd/-  
(Narendra Dutt)  
Registrar General

No. 3928 /UHC/ Stationery/2017

Dated: September 06, 2017

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. All District Judge, State Judiciary, Uttarakhand.
6. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
23. Member Secretary, State Legal Service Authority, Nainital.
7. Principal Judge / Judges Family Courts, State Judiciary Uttarakhand.
8. All the Registrar General of all High Courts.
9. Advocate General / Government Advocate / Chief Standing Counsel.
10. Assistant Solicitor General, Union of India.
11. Additional Chief Standing Counsel, U.P.
12. President High Court Bar Association, Nainital.
13. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee Distt.Hardwar with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
14. All the Registrars of the Court.
15. P.P.S. to Hon'ble the Chief Justice.
16. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
17. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
18. Head P.S./ Head B.S. of the Court.
19. Chief Public Relation Officer of the Court at Dehradun and Chief Protocol Officer of the Court at New Delhi.
20. OIC/ NIC & System Analyst, of the Court with the request to upload this Office Memorandum in the official website of High Court of Uttarakhand.
21. Dispensary, High Court of Uttarakhand.
22. Security Officer, High Court of Uttarakhand.
23. Guard File.
24. Notice Board.

  
06.09.17  
(R.K. Khulbe)  
Registrar (Protocol)